
Oriental Insurance Co. Ltd Vs Sujap Singh & Anr

Revision Petition No. 2037 Of 2018

Court: National Consumer Disputes Redressal Commission

Date of Decision: March 3, 2023

Acts Referred:

Motor Vehicles Act, 1988 " Section 145, 146, 147, 148, 149, 150, 151, 152, 153, 154, 155, 156, 157, 158, 159, 160, 161, 162, 163, 164

Hon'ble Judges: Binoy Kumar, Presiding Member; Sudip Ahluwalia, Member

Bench: Division Bench

Advocate: Ravi Kumar, Abhishek Kumar Gola, Gurmeet S. Narula

Final Decision: Disposed Of

Judgement